

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

Appeal 184/2017

In the matter of :
Hasan Estates (P) Limited

....PETITIONER

SECTION :
Under Section of 252

Order delivered on 10.5.2018


Coram :
R. Varadharajan,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Tech.)

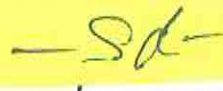
For the Petitioner /applicant : -
For the Respondent/Corporate Debtor : -

ORDER

None appears for the Appellant. However, it is seen from the records that the observations of ROC as well as Income tax Department are available. In the circumstances, post the matter for enquiry on 14.6.2018.

List on 14.6.2018.


(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit